

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-308**  
IB-2036/ND/2019  
CA-69/CV/ND/2019

**IN THE MATTER OF:**

M/s Micra Clouds Services Pvt Ltd.  
Vs  
M/s Masters India Pvt Ltd.

...Applicant

...Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 22.11.2019

**CORAM:**


SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

**PRESENT:**

For the Applicant : Adv. Abhay Mani Tripathi  
For the Respondent :

**ORDER**

Registry has placed the file which relates to the matter of M/s Micra Systems Pvt. Ltd. but today the matter is fixed for M/s Micra Cloud Services Pvt. Ltd., for hearing. It appears that wrong file has been placed before the bench. Therefore, Registry is directed to trace out the correct file and place it before the Bench on 25.11.2019.

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG